

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.03.2021 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.1050 of 2020	Mukul Kumar Resolution Professional of KST Infrastructure Ltd. Vs. RPS Infrastructure Ltd.	Rajiv K. Virmani	Rakesh Kumar
2.	Comp. App. (AT) No. 241 of 2020	Kamlesh Kalidas Shah Vs. Tube Investments of India Ltd. & Ors.	Vandana Sharma Bhandari	

For Hearing

3.	Comp. App. (AT) (Ins) No. 745 of 2019 Part Heard	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R (3-7) Parth Tandon-R (8-11) Subrahmanyam
4.	Comp. App. (AT) (Ins) No. 818 of 2019	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R (3-7) Parth Tandon-R (8-11) Subrahmanyam
5.	Comp. App. (AT) (Ins) No. 766 of 2020	Metal Gems Vs. Saranya forgings & Engineers India Pvt. Ltd.	Harsh Surana	
6.	Comp. App. (AT) No. 180 of 2020	T. Shanmugapriya Vs. Embassy Travel & Tours Pvt. Ltd. With	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3
7.	Comp. App. (AT) No. 181 of 2020	T. Shanmugapriya Vs. Skylift Cargo Pvt. Ltd.	A Jaishanker	Prakash Venkatramani-R1 & R2 Krishna Ravindran-R3

8.	Comp. App (AT) No. 392 of 2017	Gireesh Kumar Sanghi & Anr. Vs. Ravi Sanghi & Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
9.	Comp. App (AT) No. 393 of 2017	Gireesh Kumar Sanghi & Anr. Vs. AGA Publications Ltd. & Ors.	Dhruv Gupta	Y.Suryanarayan A Gaurav Mitra-R1 Abhishek Iyer-R8 to R11

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2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**